\square	_													<u> </u>	'
\vdash		Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 21st March,2025												<u>,</u>	· · · · · · · · · · · · · · · · · · ·
F		List of operational creditors (other than Workmen, Employees and Government Dues)												ſ'	۲ <u> </u>
E			(Amount in Rs.)		/'										
SI.	5l. No.	Name of Creditor	Details of cla	Details of claim received		Details of claims admitted						f Amount of any mutual dues, that may be set off	l rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted				guarantee	% share in a y total amount of claims admitted					
	1	Adv. Santosh Dattatraya Kalokhe	24.08.2022	2,00,000	0 2,00,000	N.A.	N.A.	No	No	0.01		-	-	_	NIL
	2	Sanskruti's Tax Consultancy	24.08.2022	2,95,000			N.A.	No	No	0.01	-	-	-	-	NIL
	3	RG Projects	24.08.2022	37,59,121					No	0.11		-	11,51,638		The claim received on the principal amount has been admitted, however, in the agreement between the Corporate Debtor and the said Creditor, the interest amount which have been charged is neither mentioned in the Invoice nor in Purchase order due to which the said amount has been rejected.
		Total	0	0 42,54,121	1 31,02,483	3 0	0 0		'	0.13	s 0	0 0	0 11,51,638	3 0	